

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 831
TO BE ANSWERED ON 29.11.2024**

“DENGUE CASES IN KARNATAKA”

831: SHRI TEJASVI SURYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of cases of Dengue fever reported in Bengaluru & rest of the districts of Karnataka from January to November 2024;
- (b) the preventive control measures implemented to prevent further spread;
- (c) the monitoring mechanism deployed by the Government to prevent the surge of Dengue & other vector borne diseases in the country;
- (d) whether the Government has data on the measures taken to strengthen the Entomological wing in Bruhat Bengaluru Mahanagara Palika (BBMP) and in other districts of the State and if so, the details there of including sanctioned, working & vacant posts, districts- wise;
- (e) whether the Government has any data on the amount of fine collected till date in Karnataka for non-compliance of Aedes breeding prevention under the Karnataka Epidemic Diseases Act, 2020; and
- (f) if so, the details thereof, month-wise and district-wise?

ANSWER

**THE MINISTER OF STATE FOR MINISTRY OF HEALTH AND FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

- (a) As per the information received from the State of Karnataka, 15,565 cases of dengue fever were reported in Bengaluru and 16,156 in rest of districts in Karnataka from 1st January to 20th November, 2024.
- (b) and (c) Health being a State subject, activities relating to Dengue prevention are performed by the State Government.

The Ministry of Health and Family Welfare, Director General of Health Services, National Center for Vector Borne Diseases Control (NCVBDC) and Regional Director, Bengaluru office are regularly monitoring the surge of Dengue and other Vector Borne Diseases in the country including Karnataka through regular reviews, reports submitted by the States/UTs and through field visits.

The following measures are undertaken to prevent and control spread of Dengue in the Country

including Karnataka:

- Under National Health Mission, adequate budgetary support is provided to all States/UTs for Dengue control activities viz. provision of domestic breeding checkers, insecticide, fogging machines etc., Dengue case management, training support, monitoring, awareness activities, etc.
- 848 Sentinel Surveillance Hospitals with laboratory facility and 27 Apex Referral laboratories with advance diagnostic facilities have been identified across the country for surveillance and free of cost diagnosis of Dengue. Out of which, 37 Sentinel Surveillance Hospitals and one Apex Referral Laboratory are in Karnataka.
- Test kits are provided to the identified laboratories through Indian Council of Medical Research (ICMR)- National Institute of Virology (NIV), Pune. Cost is borne by the Government of India.
- Training have been imparted to Doctors on clinical management and to Entomologists on Integrated Vector Management.
- Advisories have been issued from the Ministry and Director General of Health Services, to sensitize and forewarn states including Karnataka for preparedness to deal with any future outbreak.
- Technical guidelines have been issued for prevention and control of Dengue, Integrated Vector Management, effective community participation and clinical guidelines for case management to states for implementation.

(d) As per the information received from the State Government of Karnataka, following steps have been taken by Bruhat Bengaluru Mahanagara Palike (BBMP) to strengthen the Entomological wing :

- 24 Junior Health Inspectors (3 per zone) have been trained about National Vector Borne Diseases Control Program (NVBDCP) to assist mosquito collection activity.
- Entomologist Consultant has been posted to monitor dengue control activities in BBMP.
- Notification dated 28.10.2024 has been issued by the State Government of Karnataka, regarding working arrangement of Assistant Entomologist to ensure the availability of technical Human Resource to carry out entomological activities in every district. District-wise and institution-wise details of Sanctioned, working and vacant posts of Assistant Entomologists are placed at **Annexure-1**

(e) & (f) As per the information received from the State Government of Karnataka, till 20.11.2024, Rs. 6,50,000/- (Six lakhs & fifty thousand) & Rs. 35,000 (Thirty five thousand) have been collected by Competent Authority of BBMP, Bengaluru and Mangaluru Municipal Corporation, Mangaluru, respectively, as fine amount for non-compliance of Aedes prevention measures. Month-wise details of the fine collected as submitted by the State of Karnataka are attached at **Annexure-2**.

Annexure referred in reply to part (d) of Lok Sabha Unstarred Question No. 831 for answer on 29.11.2024

Annexure 1					
Institution-wise sanctioned working and vacant status of Asst. Entomologists in Karnataka					
Sl No	Name of District	Name of the Institution	Sanctioned	Working	Vacant
Bengaluru Zone					
1	Bangalore Urban	Directorate of HFW Services	1	1	0
2	Bangalore Urban	District VBDC Office	1	1	0
3	Bangalore Urban	State Surveillance Unit	1	0	1
4	Bangalore Urban	NAMP Zone	1	0	1
5	Bangalore Rural	District VBDC Office	1	1	0
6	Ramanagara	District Surveillance Unit	1	1	0
7	Kolar	District Surveillance Unit	1	1	0
8	Chikkaballapura	District Surveillance Unit	1	1	0
9	Tumkur	District Surveillance Unit	1	1	0
10	Davanagere	District Surveillance Unit	1	1	0
11	Chitradurga	District Surveillance Unit	1	1	0
12	Shimoga	District Surveillance Unit	1	1	0
13	Shimoga	Viral Diagnostic Laboratory	1	0	1
	Total		13	10	3
Mysuru zone					
14	Mysuru	District Surveillance Unit	1	1	0
15	Mysuru	NAMP Zone	1	0	1
16	Kodagu	District Surveillance Unit	1	1	0
17	Mandya	District Surveillance Unit	1	1	0
18	Hassan	District Surveillance Unit	1	1	0
19	Chamarajanagara	District Surveillance Unit	1	1	0
20	Chikkamagaluru	District Surveillance Unit	1	1	0
21	D. Kannada	District Surveillance Unit	1	1	0
22	Udupi	District Surveillance Unit	1	1	0
	Total		9	8	1
Belagavi Zone					

23	Belagavi	District Surveillance Unit	1	1	0
24	Belagavi	NAMP Zone	1	0	1
25	Bagalkot	District Surveillance Unit	1	1	0
26	Vijayapura	District Surveillance Unit	1	1	0
27	Dharwada	District Surveillance Unit	1	1	0
28	Haveri	District Surveillance Unit	1	1	0
29	Gadag	District VBDC Office	1	1	0
30	Uttara Kannada	District Surveillance Unit	1	1	0
	Total		8	7	1
Kalaburagi					
31	Kalaburagi	District Surveillance Unit	1	1	0
32	Kalaburagi	NAMP Zone	1	1	0
33	Yadagiri	District Surveillance Unit	1	1	0
34	Raichur	District Surveillance Unit	1	1	0
35	Koppal	District VBDC Office	1	1	0
36	Bidar	District Surveillance Unit	1	1	0
37	Ballari	District Surveillance Unit	1	1	0
38	Vijayanagara	District Surveillance Unit	1	1	0
	Total		8	8	0
39	State Hqrs	Directorate of HFW Services	2	1	1
40	State Hqrs	SSU	2	1	1
			4	2	2
	Total		38	33	5
	Grand total		42	35	7

**Annexure referred in reply to part (e) and (f) of Lok Sabha Unstarred Question No. 831
for answer on 29.11.2024**

Annexure 2

Month-wise and district-wise details of fine amount collected for non-compliance of Aedes breeding prevention by State of Karnataka during 2024 (till 20.11.24)

SL NO	District	January	February	March	April	May	June	July	August	September	October	November (till 20.11.2024)	Total Fine amount collected in (Rs)
1	Dakshina Kannada (Mangaluru City Corporation)	1000	1000	1200	2800	5000	3000	5500	3500	4500	5500	2000	35000
2	Bengaluru City (Bruhat Bengaluru Mahanagara Palike-BBMP)	2500	3000	3500	4000	16000	150000	150000	150000	108000	50000	13000	650000
Total Fine amount collected in (Rs)		3500	4000	4700	6800	21000	153000	155500	153500	112500	55500	15000	685000